

**GOVERNMENT OF ASSAM  
HEALTH & FAMILY WELFARE (A) DEPARTMENT  
DISPUR ::: GUWAHATI**

**ADDITIONAL ADVISORIES TO COMBAT COVID-19**

**Dated Dispur the 20<sup>th</sup> March, 2020**

HLA 74/2020/46 - In continuation of the earlier advisories issued from Health & FW Department, Govt. of Assam, the following additional advisory is issued in order to contain and control the spread of Coronavirus (COVID-19) in the State :

Health authorities will put a *stamp indicating "HOME QUARANTINED WITH DATE"* with indelible ink on left hand of person advised home quarantine, in order to eliminate risk of community transmission of the virus. Appropriate action will be taken against any person violating home quarantine advice.

This shall be applicable within 3 (three) days of issue of this advisory.

Sd/-

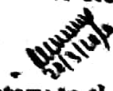
Kumar Sanjay Krishna, IAS  
Chief Secretary, Assam,

Memo No.HLA. 74/2020/46 – A  
Copy to :

Dated Dispur 20<sup>th</sup> March, 2020.

1. The Chairman, Assam Administrative Tribunal.
2. The Chairman, Board of Revenue, Assam
3. All Additional Chief Secretaries/ Principal Secretaries/ Commissioner & Secretaries to the Government of Assam.
4. Principal Secretary to Hon'ble Chief Minister, Assam.
5. Director General of Police, Assam.
6. Commissioner & Secy, Elementary/Sec/Higher Education Department, Assam.
7. Commissioner & Secretary, Transport Department, Assam.
8. Commissioner, Guwahati Municipal Corporation, Assam.
9. Commissioner of Transport, Assam.
10. Commissioner & Secretary, UDD / Municipal Administration, Assam.
11. Principal Secretary, Assam Legislative Assembly, Dispur.
12. Resident Commissioner, Govt of Assam, Assam House, New Delhi.
13. All Commissioner of Divisions, Assam.
14. Commissioner & Secretary to H.E., the Governor of Assam, Guwahati.
15. All Principal Secretaries of the Autonomous Councils, Assam.
16. All Heads of Department.
17. All Deputy Commissioners / Sub-Divisional Officers for necessary action.
18. Mission Director, National Health Mission, Assam.
19. DME/DHS/DHS (FW)/Director AYUSH, Assam for necessary action.
20. P.S. to Hon'ble Minister, Health & Family Welfare, Assam.
21. P.S. to Hon'ble Ministers/Ministers of State, Assam.
22. P.S. to Chief Secretary, Assam.
23. All Joint Director of Health Services, Assam for necessary action.
24. Medical Superintendents/Hospital (I/C) etc. of all Hospitals in the State of Assam.

By order etc.

  
Deputy Secretary to the Govt. of Assam  
Health & Family Welfare (A) Department